

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

**LOK SABHA**

**UNSTARRED QUESTION No. 1278**

TO BE ANSWERED ON MONDAY, DECEMBER 06,2021

Agrahayana 15, 1943 (Saka)

**Monetisation of Land**

1278. SHRIMATI RANJANBEN DHANANJAY BHATT :

Will the Minister of FINANCE be pleased to state :

- a) whether setting up a special company for the monetisation of land is under serious consideration of the Government;
- b) if so, whether any step has been taken in this regard so far;
- c) if so, the details thereof; and
- d) if not, the reasons therefor ?

**ANSWER**

THE MINISTER OF STATE IN MINISTRY OF FINANCE

(DR. BHAGWAT KISHANRAO KARAD)

- (a) to (c)** In pursuance of announcement in Budget Speech for financial year 2021-22, the proposal for setting up a special purpose vehicle for monetisation of non-core assets (surplus land and property) is under consideration of the Government.
- (d)** Does not arise.

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